

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:6714  
ANSWERED ON:07.05.2015  
MARKETING SELLING OF BIO DIESEL  
Mohammed Shri Faizal P.P.

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) whether the Government proposes to give permission to the producers of bio-diesel for marketing and selling of bio-diesel;
- (b) if so, the details and the number of producers applied for Government approval for the same alongwith the status thereof; and
- (c) the measures taken by the Government to ensure the quality of the product in this regard?

**Answer**

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b): Yes Madam. For increasing the production and usage of biodiesel in the country, the Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 16th January, 2015 decided to make amendments in Government guidelines (i.e. Motor Sprit and High Speed Diesel Control Order, 2005 & Marketing Resolution, 2002 of Ministry of Petroleum and Natural Gas (MoPNG) and National Policy on Bio-fuels, 2009 of Ministry of New and Renewable Energy) to allow the direct sale of biodiesel (B100) to all consumers by private manufacturers, their authorized dealers and Joint Ventures (JVs) of Oil Marketing Companies (OMCs) authorized by MoPNG. No producer has applied for permission to market and sell bio-diesel.

(c): The Bureau of Indian Standards has published a standard i.e. IS 15607:2005 'Bio diesel (B 100) - Blend stock for diesel fuel - specification' which stipulates the quality parameters of the biodiesel.